

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/118,119,120,121/CAA/2017
NAME OF THE TRANSFEROR : ANDAVAR INVESTMENTS PVT LTD
NAME OF THE TRANSFEROR : RAMANATHAN INVESTMENTS PVT LTD
NAME OF THE TRANSFEROR : VALLIAMMAI INVESTMENTS
NAME OF THE TRANSFERRE : SUBRAMANIAN INVESTMENTS PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

(i) ABISHEK RAMAN
for HARISHANKAR NANI

COUNSEL FOR THE
ORDER APPLICANT COMPANIES

[Signature]

Heard the counsel. Order is reserved.
(1686603576)

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)